

service on 2nd January, 1970, on his attaining the age of superannuation, i.e., 55 years, and did not grant him any extension as is normally allowed in other cases.

(c) On enquiry, Reserve Bank of India have informed Government that the Oriental Bank of Commerce Ltd appointed the ex-agent as an officer in their bank on 2nd March, 1970 and posted him as Manager of their Jodhpur branch in October, 1970. Oriental Bank of Commerce Ltd. is a private bank and is not required under law to obtain the prior approval of Reserve Bank of India for appointment of this nature

ASSESSMENT OF INCOME FOR INCOME-TAX PURPOSES

905 SHRI K. S. MALLE GOWDA :

Will the Minister of FINANCE/वित्त मंत्री be pleased to state the number of persons in the States of Mysore, Tamil Nadu and Kerala where income in the income slab between Rs 5,001, Rs. 18,000, Rs. 18,001-Rs. 24,000 and more than Rs 24000, have been assessed under the Income-tax Act for the year 1968-69 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/वित्त मन्त्रालय में राज्य मंत्री (SHRI K. R. GANESH) : The Department does not have the required information readily available. The collection of this information would involve considerable time. The Department has, however, divided the assessment cases according to the average of positive incomes assessed in the three preceding years under different categories, the first three of which are as under :

Category I Business cases having income of over Rs 25,000

Category II : Business cases having income of over Rs. 15,000 but not exceeding Rs. 2 ,000.

Category III . Business cases having income of over Rs 7,500 but not exceeding Rs 15,000.

The assessments disposed of in the above noted three categories in the Commissioners' charges of Mysore, Madras-I, Madras II and Madras (Central) and Kerala during the year 1968 69 were as under

Charges	Cat. I	Cat. II	Cat III	Total
Mysore	8335	8241	19962	36538
Madras-I	7274	5755	12456	25485
Madras-II	8914	7952	19662	36568
Madras (Central)	1362	369	438	2169
Kerala	4784	3893	9392	18069

UNICEF ASSISTANCE FOR CHILDREN IN INDIA

906. SHRI SUNDAR SINGH BHANDARI : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मन्त्री be pleased to state :

(a) whether it is a fact that the Board of the United Nations Children's Fund have approved fresh assistance by a number of programmes benefiting children in India ;

(b) if so, the details thereof ; and

(c) the names and number of schemes which are likely to be benefited as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मन्त्रालय में उपमन्त्री (SHRI K. S. RAMASWAMY) (a) Yes, Sir.

(b) and (c) The 1971—Session of the UNICEF Executive Board in Geneva approved a fresh commitment of aid totalling \$10.127 million for various periods for projects and programmes, of which the Board approved an allocation of \$6.36 million for 1971-72 for programmes/projects detailed as under

U.S \$.

- | | |
|--|-----------|
| (i) ANM Training (Family Planning) | 13,15,000 |
| (ii) Science Education Programme (for school children) | 34,54,000 |
| (iii) "Operation Food" (City Milk Schemes in India), | 9,40,000 |